

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 14th AUGUST, 2024

No. 235/A: Hon'ble the Acting Chief Justice has been pleased to appoint Sri Rajiv Ranjan, Additional Judicial Commissioner, Ranchi [Promoted to the rank of Principal District Judge vide this Court's Notification No. 231/A dated 14th August, 2024] as Member Secretary, SCMS Committee, High Court of Jharkhand, Ranchi.

By order of Hon'ble the Acting Chief Justice,

Sd/- Nikesh Kumar Sinha

Registrar (Admin.)

Memo. No. 4040 _____ /Apptt. dated Ranchi, the 14th August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi /O/o the Registrar General/ the Registrar (Administration)/the Registrar (Establishment) / the Registrar (Vigilance) I/c/ Member Secretary, SCMS Committee / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court/ the Joint Registrar-cum-PPS I/c to Hon'ble the Acting Chief Justice / the Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.


14.8.24
Registrar (Admin.)